

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**10. IA 2033/2022 IN C.P.(IB)-1283(MB)/2021**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Global Offshore Services Ltd**  
**V/s**

**Axis Bank Ltd**  
**IN THE MATTER OF**  
**AXIS Bank Limited**

**V/s**  
**Global Offshore Services Limited**

**APPEARANCES: -**

**FOR THE APPLICANT** : Sr. Adv. Zal T. Andhyarujina  
**FOR THE RESPONDENT** : Adv. Akshay Doctor

**Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy  
Code, 2016**

---

**ORDER**

The matter is taken up through Virtual Hearing (VC).

At the request of the Counsel for both the sides, list this matter  
for hearing on **11.04.2023**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**